

VIL/LT/19-20/265  
18<sup>th</sup> November 2019

**Shri Sanjeev Banzal**  
**Advisor (CA&IT)**  
Telecom Regulatory Authority of India  
Mahanagar Doorsanchar Bhawan  
Jawahar Lal Nehru Marg, Old Minto Road  
New Delhi-110002

**Subject : Vodafone Idea's Response to draft Telecommunication Consumer Education and Protection fund (Fifth Amendment) Regulations, 2019**  
**Reference : Draft Telecommunication Consumer Education and Protection fund (Fifth Amendment) Regulations, 2019 dated 18<sup>th</sup> October 2019**

Dear Sir,

This is in reference to the draft amendment issued by the Authority.

We wish to submit that we are in agreement with the changes proposed by the Authority in regulation 3 and its sub-regulation (i), (ii) & (iii), as mentioned in the draft Telecommunication Consumer Education and Protection fund (Fifth Amendment) Regulations, 2019 issued on 18<sup>th</sup> October 2019.

Thanking you

Yours faithfully,  
For **Vodafone Idea Limited**

  
**Sundeep Kathuria**  
EVP- Regulatory Affairs (TRAI, Policy & Enterprise)